

GOVERNMENT OF INDIA  
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION

**RAJYA SABHA**  
**UNSTARRED QUESTION NO.2715**  
TO BE ANSWERED ON 16.03.2026

**URGENT NEED TO ENHANCE MPLAD FUNDS**

2715.DR. AJEET MADHAVRAO GOPCHADE:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) the reason for not enhancing the fund amount of the MPLAD funds though it has been found that the 5 crores annual allocation is a small amount for development;

(b) whether Government is inclined to increase the quantum of this amount in the coming years;

(c) whether Government is planning to enhance the amount for the Rajya Sabha Members considering the vast area that a Rajya Sabha member represents; and

(d) the difficulties, hurdles to consider this matter positively as it has been brought to the notice of Government in the past also?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CULTURE (RAO INDERJIT SINGH)

(a) to (d) The Ministry regularly receives and examines suggestions from various stakeholders, including proposals for revision of fund entitlements, in accordance with the prescribed procedures. At present, there is no proposal under consideration to increase the annual allocation under the Members of Parliament Local Area Development Scheme (MPLADS) beyond the existing limit of Rs. 5 crore per annum.

Under Members of Parliament Local Area Development Scheme (MPLADS), each Hon'ble Members of Parliament are entitled for Rs.5 crore annually, irrespective of the size of area represented by Hon'ble Member of Parliament.

The objective of the MPLAD Scheme is not to substitute the developmental schemes implemented by various programme Ministries and Departments in their respective domains, but to complement them by addressing locally felt needs through the provision of creating last-mile connectivity and essential infrastructure. The Scheme also provides for convergence with other existing schemes in order to enhance the ground-level impact of fund utilisation, enabling the Hon'ble MPs to plan and recommend larger projects in their constituencies through the effective pooling of resources.

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